## Application cum Declaration for booking of forward contracts up to USD 100,000 by Resident Individuals

(To be completed	by the applicant)
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I. Details of the applicant
a. Name
b. Address
c. Account No
d. PAN No
II. Details of the foreign exchange forward contracts required
1. Amount (Specify currency pair)
2. Tenor
III. Notional value of forward contracts outstanding as on date
IV. Details of actual / anticipated remittances
1. Amount :
2. Remittance Schedule :
3. Purpose :
Declaration
I,(Name of the applicant), hereby declare that the total
amount of foreign exchange forward contracts booked with the
(designated branch) of(bank) in India is within the limit of USD
100,000/- (US Dollar One lakh only) and certify that the forward contracts are meant
for undertaking permitted current and / or capital account transactions. I also certify
that I have not booked foreign exchange forward contracts with any other bank /
branch. I have understood the risks inherent in booking of foreign exchange forward
contracts. Signature of the applicant (Name) Place: Date:
Certificate by the Authorised Dealer Category – I bank
This is to certify that the customer(Name of the applicant) having PAN
No has been maintaining an account(no.) with us since* We certify
that the customer meets the AML / KYC guidelines laid down by RBI and confirm
having carried out requisite suitability and appropriateness test.
Name and designation of the authorised official: Place: Signature: Date: Stamp and seal * month / year